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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT COURT SITTING AT INDORE

Original Application No. 521 of 2006

Indore, this the 27th day of July, 2006

Hon'ble Shri Justice B. Panigrahi, Chairman
Hon'ble Dr. G.C. Srivastava, Vice Chairman

Kimtilal Jain, S/o. late Shri
Munnalal Jain, aged 61 years,
Junior Engineer, (Retd), r/o.
95 Mahavir Nagar, Kanadia Road,
Indore (MP).

... Applicant

(By Advocate - Shri D.M. Kulkarni)

V e r s u s

1. Union of India, through
Secretary to the Government
of India, Ministry of Urban
Development, C-Wing, Nirwan
Bhawan, New Delhi-110 011.
2. Chief Engineer, Central Zone,
CPWD, Nirwan Bhawan, Arera Hills,
Bhopal (MP) - 462 011.
3. Superintending Engineer,
Indore Central Circle, CGU
Complex, First Floor,
"B" Wing, Indore (MP).
4. Executive Engineer,
Indore Central Division-II,
CPWD, CGO Bhawan, "A" Wing,
Indore (MP) 452 002.
5. Pay & Accounts Officer,
(Food Zone), CPWD,
New Delhi. ... Respondents

O R D E R (Oral)

By Justice B. Panigrahi, Chairman -

In this case, the applicant has prayed for payment of provisional pension pending finalization of the disciplinary case. It appears that the applicant has retired from service with effect from 28.2.2006. The respondent-authorities have not granted him even the provisional pension on account of pendency of a departmental enquiry with regard to the loss of Rs.2,67,734/- pending finalization of enquiry. Let provisional pension

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be paid to the applicant. The respondent-authorities shall also take steps to grant GPF on furnishing indemnity bond in their favour by stating that he will make good of the loss in case he is found guilty in the departmental enquiry. Since these directions will not cause any prejudice to the respondents, we have disposed of the case at the admission stage. Let the above exercise be completed within 8 (eight) weeks from the date of receipt of a copy of this order. The Registry is directed to send a copy of this order along with a copy of the OA to the respondents.

2. With the above directions, the OA is disposed of.

Ganah
 (Dr.G.C.Srivastava)
 Vice Chairman

Banigrahi
 (B.Panigrahi)
 Chairman

rkv.

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Sd/-
(Dr. G.C. Srivastava)
Vice Chairman

Sd/-
(B. Panigrahi)
Chairman

rkv.

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28-7-06
महाराष्ट्र प्रशासनिक आयोग
मुंबई

- ① Shri D.M. Kulkarni, Advocate, Indore
- ② Respondents No. 1 to 5.

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